



The Bihar Gazette

EXTRA ORDINARY

PUBLISHED BY AUTHORITY

14 ASHWIN 1947(S)

(NO.PATNA 1601) PATNA, MONDAY, 6TH OCTOBER 2025

GOVERNOR'S SECRETARIAT, BIHAR

NOTIFICATION

29th August 2020

No.-BSU (Statute)-25/2014-1866/GS(I)--The Hon'ble Chancellor, after due consideration of the amendments in the Statute for the appointment as Assistant Professor in the Universities of Bihar, 2020 prepared by the Statute Committee consisting of three Vice Chancellor viz. Vice Chancellor, Magadh University, Bodh Gaya, Vice Chancellor, Munger University, Munger and Vice Chancellor, Purnea University, Purnea, constituted vide Governor's Secretariat Notification No. BSU (Statute)-25/2014-261/GS(1), dated 03-02-2020, the opinion of the Vice-Chancellors of the concerned Universities and the opinion of the State Government submitted vide Education Department, Government of Bihar letter no. 15/ए 2-02/2016-1354 dated 18-08-2020 and letter no. 15/ए 2-02/2016-1390 dated 26-08-2020 and in exercise of powers vested in him under section- 36 (7) of the Bihar State Universities Act, 1976 and the Patna University Act, 1976 (as amended up-to-date), has been pleased to approve the enclosed amendments (in English & Hindi) in the Statute for the appointment as Assistant Professor in the Universities of Bihar, 2020.

The Notification issued earlier vide this Secretariat notification no. BSU (Statute)-25/2014-1472/ GS (1) dated 10-08-2020 may be treated as amended to that extent.

By the order of the Hon'ble Governor-cum-Chancellor,
Chaitanya Prasad,
Principal Secretary to Governor-cum-Chancellor.

Comparative table of previous provisions and proposed amendments for necessary amendments in the Statues for Appointments of Assistant Professor for the University of Bihar- 2020 is as follows:-

SL NO	Para/Sub Para of Statues 2020	Existing Provision	Proposed Amendments
1	Proviso of Para 3.3.2 of Statues	Provided further that the candidates registered for the Ph.D. programme prior to July 11, 2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D. candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions Universities/ Colleges/Institutions subject to the fulfillment of the following conditions:- - The Ph.D. degree of the candidate has been awarded in a regular mode; - The Ph.D. thesis has been evaluated by at least two external examiners; - An open Ph.D. viva voce of the candidate. has been conducted; - The Candidate has published two research papers from his/her Ph.D. work, out of which at least one is in a refereed journal; (UGC 'Care'/SCOPUS) - The candidate has presented at least two papers based on his/her Ph.D. work in conferences/seminars sponsored/funded/supported by the UGC/ ICSSR/ CSIR or any similar agency. The fulfillment of these conditions is to be certified by the registrar or the Dean (Academic Affairs/Faculty) of the University concerned.	Provided further that the candidates registered for the Ph.D. programme prior to July 11, 2009, shall be governed by the provisions of the then existing Ordinances/Bye-laws/Regulations of the Institution awarding the degree and such Ph.D. candidates shall be exempted from the requirement of NET/SLET/SET for recruitment and appointment of Assistant Professor or equivalent positions in Universities/ Colleges/ Institutions subject to the fulfilment of the following conditions :- - The Ph.D. degree of the candidate has been awarded in a regular mode; - The Ph.D thesis has been evaluated by at least two external examiners; - An open Ph.D. viva voce of the candidate has been conducted; - The Candidate has published two research papers from his/her Ph.D. work, out of which at least one is in a refereed journal. - The candidate has presented at least two papers based on his/her Ph.D. work in conferences/seminars sponsored/funded/supported by the UGC/ ICSSR / CSIR or any similar agency. The fulfillment of these conditions is to be certified by the registrar or the Dean (Academic Affairs/Faculty) of the University concerned. Since the UGC (Minimum Standard and Procedure for award of M.Phil/Ph.D Degree) Regulation 2009 has been notified by Raj Bhawan in Bihar State vide its resolution in November, 2012 and it was implemented by the Universities of Bihar on different dates after the notification of Raj Bhawan, hence the applicants who have registered and obtained Ph.D Degree from the Universities in Bihar during the period of 11.07.2009 till the date of

			Implementation of UGC Regulation, 2009 in the Universities of Bihar shall be exempted from the requirement of NET/SLET/SET for recruitment if they have been awarded Ph.D Degree in compliance with the above 5 conditions mentioned from A to E and certificate regarding fulfilment of conditions has been issued by the Registrar/Dean (Academic Affairs) of that University.
2	Sub Para (d) of Proviso of Para 3.3.2 of Statues	The Candidate has published two research papers from his/her Ph.D. work, out of which at least one is in a refereed journal (UGC 'Care'/SCOPUS).	The candidate has published two research papers from his/her Ph.D. work, out of which at least one is in refereed journal.
3	SL No 3 of Table 1 of Statues	M.Phil- 60% and Above=7 55% to less than 60% =05	deleted
4	SL No 6 of Table 1 of Statues	Research Publications (2 marks for each research publications published in peer-Reviewed or UGC-CARE, listed/ SCOPUS Journals)	Research Publications (2 marks for each research publications published in Peer-Reviewed or UGC-listed Journals)

बिहार के विश्वविद्यालयों में सहायक प्राध्यापक के पदों पर नियुक्ति हेतु परिनियम-2020 में आवश्यक संशोधन हेतु पूर्व के प्रावधान एवं प्रस्तावित संशोधन की तुलनात्मक सारणी निम्नवत् है।

क्रम ांक	परिनियम-2020 की कंडिका/उप कंडिका	वर्तमान प्रावधान	प्रस्तावित संशोधन
1	परिनियम की कंडिका 3.3.2 का परन्तुक	बशर्ते कि दिनांक 11.07.2009 से पूर्व एम०फिल/पी-एच०डी० कार्यक्रम के लिए पंजीकृत अभ्यर्थी उपाधि प्रदान करने वाली संस्थाओं के तत्कालीन विद्यमान अध्यादेशों/उपनियमों/विनियमों के उपबंधों द्वारा अभिशासित होंगे। ऐसे सभी पी-एच०डी० धारक अभ्यर्थियों को निम्नलिखित शर्तों को पूरा करने के अध्यक्षीन विश्वविद्यालयों/ महाविद्यालयों/ संस्थानों में सहायक प्राध्यापक के पदों पर नियुक्ति के लिए एन ई टी/ एस एल ई टी/एस ई टी की अपेक्षा से छूट प्रदान की जाएगी— (क) अभ्यर्थी को पी-एच०डी० की उपाधि केवल नियमित पद्धति से प्रदान की गई हो; (ख) पी-एच०डी० शोध प्रबंध का मूल्यांकन कम से कम दो बाह्य परीक्षकों द्वारा किया गया हो; (ग) पी-एच०डी० के लिए अभ्यर्थी की एक खुली मौखिक परीक्षा आयोजित की गई हो; (घ) अभ्यर्थी ने अपने पी-एच०डी० कार्य से दो अनुसंधान पत्रों को प्रकाशित किया हो जिनमें कम से कम एक संदर्भित जर्नल	बशर्ते कि दिनांक 11.07.2009 से पूर्व एम०फिल/पी-एच०डी० कार्यक्रम के लिए पंजीकृत अभ्यर्थी उपाधि प्रदान करने वाली संस्थाओं के तत्कालीन विद्यमान अध्यादेशों/उपनियमों/विनियमों के उपबंधों द्वारा अभिशासित होंगे। ऐसे सभी पी-एच०डी० धारक अभ्यर्थियों को निम्नलिखित शर्तों को पूरा करने के अध्यक्षीन विश्वविद्यालयों/ महाविद्यालयों/ संस्थानों में सहायक प्राध्यापक के पदों पर नियुक्ति के लिए एन ई टी/एस एल ई टी/ एस ई टी की अपेक्षा से छूट प्रदान की जाएगी:— (क) अभ्यर्थी को पी एच०डी० की उपाधि केवल नियमित पद्धति से प्रदान की गई हो; (ख) पी-एच०डी० शोध प्रबंध का मूल्यांकन कम से कम दो बाह्य परीक्षकों द्वारा किया गया हो; (ग) पी-एच०डी० के लिए अभ्यर्थी की एक खुली मौखिक परीक्षा आयोजित की गई हो; (घ) अभ्यर्थी ने अपने पी-एच०डी० कार्य से दो अनुसंधान पत्रों को प्रकाशित किया हो जिनमें से कम से कम एक संदर्भित जर्नल में प्रकाशित हुआ हो;

		(यू0जी0सी0 'केयर' / SCOPUS) में प्रकाशित हुआ हो; (ड) अभ्यर्थी ने वि0 अ0 आ0/आई सी एस एस आर/सी एस आई आर अथवा ऐसी किसी अन्य एजेंसी द्वारा प्रायोजित / वित्तपोषित/ सहायता प्राप्त सम्मेलनों/ विचार गोष्ठियों में अपने पी-एच0डी0 कार्यों के आधार पर कम से कम दो पत्रों को प्रस्तुत किया हो; इन शर्तों को पूरा करने को संबंधित विश्वविद्यालय के कुलसचिव अथवा संकाय अध्यक्ष (शैक्षणिक कार्य) द्वारा सत्यापित किया जाए।	(ड) अभ्यर्थी ने वि0 अ0 आ0/आई सी एस एस आर/सी एस आई आर अथवा ऐसी किसी अन्य एजेंसी द्वारा प्रायोजित / वित्तपोषित / सहायता प्राप्त सम्मेलनों / विचार गोष्ठियों में अपने पी-एच0डी0 कार्यों के आधार पर कम से कम दो पत्रों को प्रस्तुत किया हो; इन शर्तों को पूरा करने को संबंधित विश्वविद्यालय के कुलसचिव अथवा संकाय अध्यक्ष (शैक्षणिक कार्य) द्वारा सत्यापित किया जाए। परन्तु यह कि बिहार राज्य के विश्वविद्यालयों में पी-एच0डी0 की उपाधि हेतु यू0जी0सी0 (एम0 फिल0/ पी-एच0डी0 उपाधि प्राप्त करने के लिए न्यूनतम मानक व प्रक्रिया) विनियमन 2009 को राजभवन द्वारा नवम्बर, 2012 में अधिसूचित किया गया है तथा इसके पश्चात् विभिन्न तिथियों से विश्वविद्यालयों में लागू किया गया है। अतः राज्य के विश्वविद्यालयों में 11.07.2009 से यू0जी0सी0 रेगुलेशन 2009 के लागू होने की अवधि में पी-एच0डी0 उपाधि हेतु पंजीकृत एवं पी-एच0डी0 उपाधि प्राप्त अभ्यर्थी भी उपर क्रमांक (क) से (ड) में वर्णित 5 शर्तों को पूरा करने एवं तत्संबंधी विश्वविद्यालय के कुलसचिव अथवा संकायाध्यक्ष (शैक्षणिक कार्य) द्वारा इसके सत्यापन किये जाने की स्थिति में उन्हें नेट/स्लेट/सेट की अर्हता की अपेक्षा से छूट प्रदान की जाएगी।
2	परिनियम की अध्याय - 3 की कंडिका 3.3.2 के परन्तुक की उप कंडिका घ	अभ्यर्थी ने अपने पी-एच0डी0 कार्य से दो अनुसंधान पत्रों को प्रकाशित किया हो जिनमें कम से कम एक संदर्भित जर्नल ("यू0जी0सी0 केयर/SCOPUS") में प्रकाशित हुआ हो;	अभ्यर्थी ने अपने पी-एच0डी0 कार्य से दो अनुसंधान पत्रों को प्रकाशित किया हो जिनमें कम से कम एक संदर्भित (refereed) जर्नल में प्रकाशित हुआ हो;
3	परिनियम की तालिका 1 का क्रमांक-3	60% एवं उससे ऊपर =07 55% एवं उससे ऊपर तथा 60% से कम = 05	विलोपित
4	परिनियम की तालिका 1 का क्रमांक-6	शोध प्रकाशन (यू0जी0सी0-केयर) द्वारा सूचीबद्ध /SCOPUS/peer reviewed जर्नल में प्रकाशित प्रत्येक शोध प्रकाशन के लिए 02 अंक)	"शोध प्रकाशन : समीक्षित (peer reviewed) अथवा विश्वविद्यालय अनुदान आयोग द्वारा सूचीबद्ध जर्नल में प्रकाशित प्रत्येक शोध प्रकाशन हेतु 2 अंक"

Chaitanya Prasad,
Principal Secretary to Governor-cum-Chancellor.